

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 119/MP/2017

Subject : Petition under Section 79 of the Electricity Act, 2003 and in the matter of the Power Purchase Agreement dated 8.1.2011 ("PPA") entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique Energy Private Limited and in the matter of extension of Scheduled Commissioning Date (SCOD).

Date of Hearing : 15.2.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : Rajasthan Sun Technique Energy (P) Ltd. (RSTEPL)

Respondents : NTPC Vidyut Vyapar Nigam Ltd. and Others

Parties present : Shri Buddy R.Ranganadhan, Advocate, RSTEPL
Ms Bushra Waseem Advocate, RSTEPL
Shri. M.G.Ramachandran, Advocate, NVVNL
Nishant Gupta, NVVNL

Record of Proceedings

Learned counsel for the Respondent, NVVNL submitted that the Petitioner has filed similar Petition No.378/MP/2018 and requested to list the both petitions together.

2. After hearing the learned counsel for the Respondent, the Commission directed to list the present petition along with Petition No.378/MP/2018 for which separate notice will be issued.

By order of the Commission

**Sd/
(T.Rout)
Chief (Law)**

